

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : **Bhadreshwar Vidyut Pvt Ltd**

**PETITION NUMBER** : **CP/IB/106/2021**

**APPLICATION NUMBER** : **a) IA(IBC)/852(CHE)/2024  
b) IA(IBC)/805(CHE)/2024  
c) IA(IBC)/837(CHE)/2024  
d) IVN.P(IBC)/4/(CHE)/2024  
e) IA(IBC)/419(CHE)/2024**

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**ORDER**

Ld. Counsel Mr. Lokesh Malik is present. Ld. Counsel Ms. Shalya Agarwal is present.

**3.a. IA(IBC)/852(CHE)/2024 IN CP/IB/106/2021**

Ld. Counsel Mr. Shreyan Das for the Applicant. Ld. Counsel Mr. Varun and Ld. Counsel Mr. Dwarakesh Prabhakaran for the RP.

In this case Application has been served.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

Counsel for the RP stated that the Applicant has filed similar Application earlier and they have not complied with the directions of this Court in filing the Rejoinder in the main IA(IBC)/2173/2023.

List IA(IBC)/852/CHE/2024 on **06.06.2024** for hearing.

**3.b. IA(IBC)/805(CHE)/2024 IN CP/IB/106/2021**

Ld. Counsel Mr. Varun and Ld. Counsel Mr. Dwarakesh Prabhakaran for the RP. Ld. Counsel Ms. Shwetha Dubey for the Respondent. Ld. Counsel Mr. Sandeep Vij is present for the PRA.

List the Application on **31.05.2024** for hearing.

**3.c. IA(IBC)/837(CHE)/2024 IN CP/IB/106/2021**

Ld. Counsel Mr. Aditya Sarangarajan for the Application. Ld. Counsel Mr. Varun and Ld. Counsel Mr. Dwarakesh Prabhakaran for the RP / R2. Ld. Counsel Ms. Shwetha Dubey for R1. Ld. Counsel Mr. Aditya Mukherjee for the Committee of Creditors.

In this case the reply is to be submitted within a week and rejoinder, if any, be filed within a week thereafter.

List the Application on **31.05.2024** for hearing.

**3.d. IVN.P(IBC)/4/(CHE)/2024 IN IA(IBC)/419/2024 IN CP/IB/106/2021**

Ld. Counsel Mr. Sandeep Vij is present for the PRA. Ld. Counsel Mr. Varun and Ld. Counsel Mr. Dwarakesh Prabhakaran for the RP.

In this petition the pleadings are yet to be completed.

Parties are directed to complete the pleadings within a week.

Rejoinder, if any, be filed within a week from the receipt of the reply.

List the Application on **31.05.2024** for hearing.

**3.e. IA(IBC)/419(CHE)/2024 IN CP/IB/106/2021**

Ld. Counsel Ms. Shwetha Dubey for the Applicant. Ld. Counsel Mr. Varun and Ld. Counsel Mr. Dwarakesh Prabhakaran for the RP.

This is an Application seeking conduct the voting as per the results of the 2<sup>nd</sup> challenge process and restrain the respondent no.1 from conducting the 3<sup>rd</sup> challenge process.

In this case the Applicant stated that Sr. Counsel is held up at NCLAT and sought short adjournment.

List the Application on **31.05.2024** for hearing.

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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